

MANIPUR STATE LEGAL SERVICES AUTHORITY

HIGH COURT COMPLEX, IMPHAL

CORRIGENDUM

Imphal the 28th March, 2018

No. 1/45/2018-MASLSA/120 In continuation of MANIPUR STATE LEGAL SERVICES AUTHORITY's earlier notification of dated 16th March, 2018, inviting bids for procurement of Desktop Computers, the following corrections have been made to the RFP.

Sl. No.	Points given in the Tender Document	Affected changes
1.	Sl. No. 5 Processor Family - Intel Core i3 Processor with latest Generation or equivalent	Sl. No. 5 Processor Family - Intel Core i3 Processor with 7th Generation or higher
2.	Sl. No. 6 Processor Series - T or S Series Processor	Sl. No. 6 Processor Series - Omitted
3.	Sl. No. 7 Base Frequency - 2.6 Ghz or Higher	Sl. No. 7 Base Frequency - 3.0 Ghz or Higher
4.	Sl. No. 11 System Memory(RAM) - 4 GB 1600 Mhz DDR-III Memory or Higher	Sl. No. 11 System Memory(RAM) - 4 GB DDR4 2400 MHz Memory or Higher
5.	Sl. No. 12 Expendable Memory - Upto 8 GB, at least 2 Slots	Sl. No. 12 Expendable Memory - Upto 16 GB, at least 2 Slots
6.	Warranty – 1(one) year	Warranty – 3(three) years

Accordingly the last date of submission of bid and opening of technical bid which was fixed on 7th April, 2018 has been extended to 18th April, 2018.

Sd/-

Secretary, e-Tender Committee
High Court of Manipur